

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 269/2017  
O.A. No. 3259/2013

New Delhi, this the 4<sup>th</sup> day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Brijesh Singh,  
Aged about 64 years,  
S/o late Shri Ladli Prasad Saxena,  
Retd. SSE/Spl./P. Way/Tughlakabad,  
Northern Railway, Delhi Division,  
R/o H.No.45, Prakash Vihar,  
Opposite Alwarpur Dharamkanta,  
Palwal, District Palwal (Har.)

...Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Mr. R.K. Kulshrestha,  
General Manager,  
Northern Railway,  
Headquarters Office,  
Baroda House, New Delhi-110001.
2. Mr. Ajit Srivastava,  
Senior Divisional Finance Manager,  
DRM's Office, Northern Railway,  
State Entry Road, New Delhi.
3. Mr. M.K. Kamra,  
Senior Divisional Engineer-V,  
DRM's Office, Northern Railway,  
State Entry Road, New Delhi.
4. Mr. Anurag Tripathi,  
Senior Divisional Personnel Officer,  
DRM's Office, Northern Railway,  
State Entry Road, New Delhi.

... Respondents

(By Advocate : Shri V.S.R. Krishna with Shri Shailendra Tiwary)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

Learned counsel for the petitioner submits that the petitioner has received a copy of the order dated 16.07.2013 of the respondents only on 31.08.2017 and the petitioner has submitted his representation, as per the observations of this Tribunal in the O.A., today only.

2. In the circumstances, the CP is closed and notices are discharged. The respondents shall consider the representation of the applicant, said to have been made today, and to pass appropriate speaking and reasoned orders thereon, within two months from today.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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